

It is for the information of all the concerned Advocates that following mentioning have been allowed for e-filing on the website of Hon'ble High Court or physically in the registry today i.e. 01.05.2020 from 2 PM to 4 PM:

1	CRM-M	KAILASH KAUR V/S STATE OF PUNJAB	RAMAN GOKLANEY	FIXED FOR 05.05.2020
2	CRR	SURINDERPAL SINGH V/S STATE OF PUNJAB	KANWARPAL SINGH CHEEMA	FIXED FOR 06.05.2020
3	CRM-M	SAKSHAM THAKRAL V/S STATE OF PUNJAB	JAIDEEP VERMA	FIXED FOR 06.05.2020
4	CRM-M	VIRBHAN V/S STATE OF HARYANA	AJAI VIR SINGH	FIXED FOR 05.05.2020
5	CRM IN CRA-D-848-2019	GURSEWAK SINGH AND ANR V/S STATE OF PUNJAB	KANIKA AHUJA	FIXED FOR 04.05.2020
6	CRM-M	SIMRAN KAUR ALIAS SIMMI NISHCHAL V/S STATE OF PUNJAB	VISHAL SHARMA (VASUDEVA)	FIXED FOR 05.05.2020
7	CRWP	SHEO SHANKER MISHRA & ANR V/S STATE OF PUNJAB & ORS	L.S. LAKHANPAL	FIXED FOR 05.05.2020
8	CRM-M	SAMEER V/S STATE OF PUNJAB	RASHPINDER SINGH	FIXED FOR 05.05.2020
9	CRM-M	JAGDISH SINGH @ KAKA V/S STATE OF PUNJAB	RANBIR SINGH KUNDU	FIXED FOR 05.05.2020
10	CRM-M	SURENDER NUMBERDAR V/S STATE OF HARYANA	VISHWAJEET	FIXED FOR 06.05.2020
11	CRM-M	REENA DEVI V/S STATE OF HARYANA	ROHIT SUD	FIXED FOR 05.05.2020
12	CRM IN CRM-M-44996-2019	BHAGWAN DASS @ TONY V/S STATE OF PUNJAB	ARUN BANSAL	FIXED FOR 05.05.2020
13	CRM IN CRM-M-11627-2020	NAVEEN V/S STATE OF HARYANA	SANCHIT PUNIA	FIXED FOR 05.05.2020
14	CRWP	SAHAB SINGH V/S STATE OF PUNJAB	PRATEEK SODHI	FIXED FOR 04.05.2020

15	CRM IN CRM-M-31118-2019	HARJOT SINGH V/S STAE OF UT CHANDIGARH	ADS SUKHIJA	FIXED FOR 05.05.2020
16	CRM-9340-2020 IN CRA-S-674-2020	SHARBATI V/S	KULVIR NARWAL	FIXED FOR 05.05.2020
17	CRM-M	OM PARKASH @ OMI V/S STATE OF PUNJAB	PARMINDER SINGH	FIXED FOR 05.05.2020
18	CRM-M	DALBIR SINGH AND ANR GAUTAM KAILEY V/S STATE OF HARYANA		FIXED FOR 05.05.2020
19	CRM-M	JAGGI SINGH V/S STATE OF PUNJAB	PARDEEP KUMAR KAPILA	FIXED FOR 05.05.2020
20	CRWP	BALJEET KAUR V/S UT CHANDIGARH	SARVESH KUMAR	FIXED FOR 04.05.2020
21	CRM-M	SABBIR V/S STATE OF HARYANA	RAJESH LAMBA	FIXED FOR 05.05.2020
22	CRM-M	DINESH V/S STATE OF HARYANA	RAJESH LAMBA	FIXED FOR 06.05.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under:

1	STATE OF HARYANA	CIVIL CASES	Sh. Deepak Balyan, AAG Haryana +91-98154-40630 deepakbalyan286@gmail.com
		CRIMINAL CASES	Sh. Deepak Sabharwal, AAG Haryana +91-98722-15757 deepak.sabherwal.legal@gmail.com
2	STATE OF PUNJAB	CIVIL CASES	Sh. Pradeep Bajwa, AAG Punjab +91-98880-40799 psbajwa2000@gmail.com
			Sh. Sahil Sharma, DAG Punjab +91-79735-84733 sahilsharma.office@gmail.com
		CRIMINAL CASES	Sh. H.S. Grewal, AAG Punjab +91-98150-98117 hsgrewal1969@gmail.com
			Sh. Gaurav Dhuriwala, SDAG Punjab +91-98767-05117 dhuriwala@hotmail.com
3	UNION OF INDIA	ALL MATTERS	SH. Satya Pal Jain, Additional Solicitor

General of India  
+91-98141-02232  
contact@satyapaljain.com

4	U.T. Chandigarh	CIVIL CASES	Sh. Pankaj Jain +91-98143-02432 seniorstandingcounselut@gmail.com
		CRIMINAL CASES	Sh. R.S. Rai +91-98140-89853 randeeprai@yahoo.com
5	CENTRAL BUREAU OF INVESTIGATION	ALL MATTERS	Sh. Sumeet Goel +91-98880-15040 sumeetgoel_adv@yahoo.com